

HIGH COURT OF ANDHRA PRADESH AT AMARAVATHI

ABSTRACT

Senior Civil Judges - Transfers and Postings of Senior Civil Judges -
ORDERS - ISSUED.

ROC.NO.396/2019-B.SPL.

NOTIFICATION NO.368-B.SPL.

DATED:18.04.2019.

The High Court passed the following Transfer and Posting of Senior Civil Judge.

Ms. S.Sree Lakshmi, Senior Civil Judge, Piler, Chittoor District is transferred and posted as Senior Civil Judge, Rajam, Srikakulam District (post kept vacant)

- i) Ms. S.Sree Lakshmi, will handover charge of her post to the Addl. Senior Civil Judge, Chittoor and proceed to her new station. She shall take charge of her post from Addl. Senior Civil Judge, Srikakulam.
- ii) The Addl. Senior Civil Judge, Chittoor will be in full additional charge of the post of Senior Civil Judge, Piler, until further orders.

- NOTE:**
1. The officer who is transferred shall get herself relieved from the present post **on or before 23.04.2019** and take charge of her new post **on or before 30.04.2019**.
 2. The Order placed in the High Court's Website <http://hc.ap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


REGISTRAR GENERAL 18/4
FAC REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the **Acting Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Andhra Pradesh.
4. The Registrar (I.T)-cum-Central Project Coordinator, High Court of Andhra Pradesh. **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**

5. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Amaravathi at Velagapudi, Guntur District.
6. The Member Secretary, Andhra Pradesh State Legal Services Authority, Amaravathi, Guntur District.
7. The Prl. District and Sessions Judge, Chittoor and Srikakulam.
8. The I Addl. District and Sessions Judge, Chittoor and Srikakulam.
9. The Senior Civil Judge, Piler, Chittoor District.
10. The Addl. Senior Civil Judge, Chittoor.
11. The Senior Civil Judge, Rajam, Srikakulam District.
12. The Addl. Senior Civil Judge, Srikakulam.
13. The District Treasury Officer, Chittoor and Srikakulam.
14. The Sub-Treasury Officer, Piler (Chittoor District); Rajam (Srikakulam District)

15. THE SECTION OFFICERS:-

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court of Andhra Pradesh, Amaravati.